

(c) and (d) No, Sir. Coaches have been supplied to Eastern, South Eastern and Northeast Frontier Railways as required taking into account the total production planned during any year.

Development of Spices

4879. SHRI RAMESH CHENNITHALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government had prepared any schemes for the development of spices in the country particularly in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) and (b) During 8th Plan, a Centrally Sponsored Integrated Programme for Development of Spices is being implemented in the country with an outlay of Rs. 125.00 crores. Of this, the allocation made for the State of Kerala is Rs. 60.21 crores. The details of the measures being implemented in Kerala for development of various spices are as follows:

1. Black Pepper

Production of rooted pepper cuttings; Rehabilitation of old pepper garden; Distribution of input kits; Adoption of plant protection measures against quick wilt disease; Laying out field demonstration plots; Promotion of cultivation as intercrop; and Area Expansion Programme.

2. Ginger

Production of nucleus seed material; Establishment of demonstration-cum-seed multiplication plots; Distribution of minikits of ginger; Plant protection demonstration programme; and Area expansion programme.

3. Turmeric

Production of nucleus seeds; Establishment of demonstration-cum-seed multiplication plots; Area Expansion programme; and Providing assistance for fabrication of polishing drums.

4. Chillies

Establishment of demonstration-cum-seed multiplication plots; Distribution of minimits; and Establishment of demonstration plots of paprika.

5. Tree spices

Production and distribution of quality planting materials of Clove, Nutmeg grafts & Cinnamon/Cassia; and Establishment of tree spices demonstration plots.

6. General

Distribution of plant protection equipments; Financial assistance for setting up irrigation units; Promotion of soil conservation measures; and Staff and infrastructure.

[Translation]

Crime at New Delhi Railway Station

4880. SHRI O.P. JINDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'Delhi mein Railway Station per choron ko police ka Sanrakshan', appearing in the 'Navbharat Times' dated August 8, 1996,

(b) if so, whether the gangs of thieves are active at the railway stations in Delhi under the protection of the Railway police;

(c) if so, the details thereof; and

(d) the steps taken by the Government to curb such incidents on the Railway Station?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (c) No such news item has come to the notice of the Government. However, no organised gang of thieves is active at the Railway stations in Delhi under the protection of the Railway Police

(d) The steps taken by the Delhi Police to prevent thefts at the Railway stations include, inter alia, intensification of patrolling and pasting of the photographs of known thieves at important places/platforms.

[English]

Watershed/Lakes

4881. SHRI AJAY MUKHOPADHYAY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have selected some watershed/lakes as national watershed/lakes in the country;

(b) if so, names of watershed/lakes declared as national watershed/lakes;

(c) whether any steps are to be taken for their beautification;

(d) whether any amount has been allotted for the purpose for these watershed/lakes; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) to (e) A National Lake

Conservation Plan covering 21 urban lakes in 10 States has been formulated. The state-wise break-up of these lakes is given in attached statement. The programme aims at restoring the ecological status of these lakes by preventing the entry of sewage through a sewerage system, catchment area conservation, improvement of water quality etc. However, the National Lake Conservation Plan has not been approved by the Government in the VIII Plan.

STATEMENT

NAME OF LAKE	STATE
1. Dal	Jammu & Kashmir
2. Bhoj	Madhya Pradesh
3. Sagar	Madhya Pradesh
4. Hussain Sagar	Andhra Pradesh
5. Nainital	Uttar Pradesh
6. Kodaikanal	Tamil Nadu
7. Ooty	Tamil Nadu
8. Powai	Maharashtra
9. Udaipur Lake System	Rajasthan
10. Sukhna	Chandigarh
11. Rabindra Sarobar	West Bengal
(Phase-II)	
1. Suchindra tank	West Bengal
2. Adra	West Bengal
3. Salt lake	West Bengal
4. Santragachi	West Bengal
5. Subhash Sarobar	West Bengal
6. A cluster of water bodies near Halisahar	West Bengal
7. Water Bodies in Garden Reach area	West Bengal
8. A cluster of water bodies around Belghoria Railway Station	West Bengal
9. Mirik	West Bengal
10. Senchal	West Bengal

Hindustan Insecticides Limited

4882. SHRI VIJAY GOEL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Hindustan Insecticides Ltd. is going to close its operation in Delhi by 30.11.96 as per the Supreme Court Order;

(b) whether the management of HIL has asked for the allotment of 25 acres of land in NCR, and a financial assistance of Rs. 100 crores for the relocation of HIL;

(c) whether the management of HIL has planned to take only 40-50 employees out of 530 employees on its relocation;

(d) the plan about its workers' colony called as HIL Township in New Motinagar area; and

(e) whether it is possible for the Ministry to accord ownership rights to the allottees by taking a token amount from the workers?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) and (b) Yes Sir.

(c) Delhi Unit of HIL is manufacturing only DDT. Keeping in view the decline in demand of DDT the company has decided to set up a formulation unit where the requirement of workers will be much less. The existing demand of DDT is likely to be met by the company's two units located in Maharashtra and Kerala, where DDT is also manufactured.

(d) and (e) No Sir. The company propose to utilise the quarters for the use of its staff in Marketing Division, R&D Complex and Corporate Office.

Foreign Visits by President of National Cooperative Union of India

4883. SHRI KRISHAN LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of foreign visits made by the President and Chief Executive of the national Cooperative Union of India during the last three years, year-wise;

(b) the total foreign exchange spent on these visits together with D.A. allowed to these two officers;

(c) whether the Government have assessed the achievements of their visits to the foreign countries; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) and (b) As per attached Statement.

(c) and (d) As reported by the National Cooperative Union of India, the following benefits have accrued out of these visits abroad:—

(i) National Cooperative Union of India has been able to effectively represent the Indian Cooperative Movement in the International